

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 26.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/14/7/2024
NAME OF THE COMPANY	Adarsh Global Traders & Services Pvt Ltd
NAME OF THE PETITIONER(S)	SLSPS Technologies Services LLP
NAME OF THE RESPONDENT(S)	Adarsh Global Traders & Services Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**Present:** Ld. Counsel Ms. Mayur Mundra for the Petitioner.  
None for the Respondent.

Petitioner is directed to file master data of CD. **Matter is adjourned to 03.10.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**